

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3853
ANSWERED ON:13.12.2002
EXPORT OF PROCESSED FOOD
IQBAL AHMED SARADGI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government propose to increase focus on food safety norms to improve the export of agro-products and food processing sector;
- (b) if so, the details thereof; and
- (c) the steps the Union Government propose to take to help the processed food export?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) & (b): Yes Sir. National Codex Committee of the Government of India is engaged, on a continuous basis, in recommending food safety norms for all food products including processed fruits and vegetables.

c): Steps to help the agri-products and the processed foods export sector include inter-alia financial assistance to exporters by APEDA (Agricultural & Processed Food Products Export Development Authority) under the scheme for Quality Control, setting up of in-house quality control laboratory and implementation of Hazard Analysis and Critical Control Points (HACCP) for fruit and vegetable processing units, conducting awareness programmes on quality assurance, quality management system and training programmes on food safety norms, developing packaging for export of various food products and setting up of agri export zones in geographically contiguous areas in different states.